

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Nathella Sampath Jewellery Pvt Ltd**

PETITION NUMBER : **CP/129/IB/2018**

APPLICATION NUMBER : **a) IA(IBC)/1033(CHE)/2024
b) IA(IBC)/966(CHE)/2021**

ORDER

120)(a) IA(IBC)/1033(CHE)/2024 in CP/129/IB/2018

Ld. Counsel Mr.Sanjeev for the Applicant.

This IA has been filed to take on record the 17thProgress Report for the period from 01.01.2024 to 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/1033(CHE)/2024 is accordingly disposed off.

120)(b) IA(IBC)/966(CHE)/2021 in CP/129/IB/2018

Ld. Counsel Mr. Ramasamy Meyappan for the Applicant. Ld. PCS Mr. Gaurav Kumar for R1 and R2.

List the application for **physical hearing on 25.06.2024.**

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk